

Government of Jammu and Kashmir
Department of Law, Justice and PA
Civil Secretariat, Jammu.

Notification
Jammu, the 16th of November, 2019.

S.O. 11 .- Whereas, Dr. Nirmal Singh was appointed as Speaker of the Legislative Assembly of the erstwhile State of Jammu and Kashmir under Section 57 of the Constitution of Jammu and Kashmir. After dissolution of the Legislative Assembly, Dr. Nirmal Singh continued as Speaker in terms of Section 58 of the Constitution of Jammu and Kashmir; and

Whereas, after enactment of the Jammu and Kashmir Reorganization Act, 2019 with effect from 31st day of October, 2019, the appointment of Speaker of the Legislative Assembly and all other matters related to the Legislative Assembly of the Union Territory of Jammu and Kashmir are governed by sections 17 to 26 of the said Act; and

Whereas, the President of India, while exercising his powers under section 73 of the Jammu and Kashmir Reorganization Act, 2019 has, vide Order made under S.O No.3937 dated 31st October, 2019 suspended the provisions of sections 17 to 26 of the said Act relating to Legislative Assembly including the appointment of Speaker and his continuation in office; and

Whereas, the matter has been examined in consultation with the Learned Advocate General of the Union Territory of Jammu and Kashmir and the legal position which has emerged is that the Speaker of Legislative Assembly of the erstwhile State of Jammu and Kashmir cannot hold the said office after the reorganization of the State of Jammu and Kashmir into the Union Territory of Jammu and Kashmir and Union Territory of Ladakh with effect from 31.10.2019

Accordingly, Dr. Nirmal Singh, Speaker of the Legislative Assembly of the erstwhile State of Jammu and Kashmir shall be deemed to have ceased to hold the office of Speaker of the erstwhile State of Jammu and Kashmir with effect from 31st October, 2019.

By Order of the Lieutenant Governor.

Sd/-
Secretary to Government

Dated: 16.11-2019

No: LD(PAB)2019/12

Copy to the:-

1. Advocate General, J&K, Jammu.
2. All Financial Commissioners.
3. Director General of Police, J&K.

